

Production and Import of COCOA

481. **SHRI P.C. THOMAS:**
SHRI BHUPINDER SINGH
HOODA:
SHRI CHINMAYANAND
SWAMI:

Will the Minister of AGRICULTURE be pleased to state:

(a) the quantity of COCOA produced in the country during each of the last three years;

(b) the requirement of COCOA for domestic consumption;

(c) whether COCOA is being imported to meet the requirements; and

(d) if so, the quantity of COCOA imported during the current year?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPALLY RAMACHANDRAN): (a) As per the rough estimates the quantity of cocoa produced in the country during the last three years is given below:

<i>Year</i>	<i>Production (MT)</i>
1989-90	6900
1990-91	7400
1991-92	6200

(b) The estimated domestic consumption is 6700 tonnes per annum.

(c) and (d) Cocoa can be imported against Exim Scrps and Special Licences by eligible actual users engaged in small scale sectors. No special licence had been issued during the Licensing Year 1990-91 and 1991-92 for import of cocoa. Informatics on import of cocoa beans under Exim Scrps is not available.

ob sc 4574/016
Hostels for SCs/STs in Kerala

482. **SHRI THAYIL JOHN ANJALOSE:**
 Will the Minister of WELFARE be pleased to state:

(a) the number of hostels constructed for the Scheduled Castes and Scheduled Tribes in Kerala during the last three years, with locations thereof;

(b) the number of hostels under construction and proposed to be constructed; and

(c) the financial assistance provided by the Union Government for the purpose during the above period?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) and (b). 21 hostels were sanctioned during the last three years which are under construction. The location of these hostels is given in the attached statement.

(c) An amount of Rs. 60,10,050/- had been provided by the Union Govt. for this purpose during the above period.